COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 294 OF 2015 & IA NO. 142 OF 2016

Dated: 6th April, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

SRM Power Pvt. Ltd. Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Basava Prabhu S. Patil, Sr. Adv

Mr. Ankit Shah Mr. Abhilash Raju Mr. Irfan Nazeer Mr. Geet Ahuja

Counsel for the Respondent(s) : Ms. Vaishnavi Rao

Ms. Pankhuri Bhardwaj for R-2 & 4

<u>ORDER</u>

Learned Counsel appearing for both the parties are directed to file their respective written submissions on or before 24.4.2018, after serving copy on the other side.

Post this matter on <u>24-04-2018</u>, on top of the board, as agreed by the Learned Counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

tpd/kt